## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 46/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Sika Scvhweiz Ag-Aliva Equipment

V/s.

Mekaster Engineering Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Mr. Ameya Gothale, Advs. for Applicant Bathale

1. Mr. Nivag Pathak P. Shandul

Ms. Meghva Rajadh Anarchand

2. yakeha Hangaldale

f.co.

3. Vivay Baisagsa

Advocate

Respondent and

## OKDEK

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Ms. Meghna Rajadh i/b Shardul Amarchand Mangaldas present for Operational Creditor/ Applicant. Learned Advocate Mr. Vinay Bairaga present for Respondent.

Learned Advocate Mr. Vinay Bairaga filed Vakalatnama for Respondent.

for objection if any and for hearing before admission.

List the matter on 31.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.